

**Annexure - 6**  
**Rishra Steel Limited (Under CIRP), Date of Commencement of CIRP- 18th of July 2022**  
**List of Creditors (Version-7) dated 11.10.2023**  
**List of Operational Creditor (Employee)**

Sl. No	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	N.A.	Sugan Chand Gahlra	30.08.2022	61,920	-	Operational Creditor (Employee)	NO	-	-	-	-	61,920	-
2	N.A.	Swapn Kumar Ghosh	02.09.2023	16,98,672		Operational Creditor (Employee)	NO	-	-	-		16,98,672	Note 1
3	N.A.	Anil Chakraborty	02.09.2023	17,81,082		Operational Creditor (Employee)	NO	-	-	-		17,81,082	Note 1
4	N.A.	Tanuj Kumar Ghosh	02.09.2023	18,83,281		Operational Creditor (Employee)	NO	-	-	-		18,83,281	Note 1
<b>TOTAL</b>				<b>54,24,955</b>	-				-	-	-	<b>54,24,955</b>	

**Note:**

1. The creditor had submitted their claim with the IRP/RP after the 90th day from the insolvency commencement date and the issuance of Request for Resolution Plan. Moreover, the claims of the creditors has also been submitted with RP after the filing of application for approval of Resolution Plan under section 30(6) of the code by the RP.

